

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 392 OF 2009

Friday, this the 24th day of July, 2009.

CORAM:

HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER

Rachel Varghese
Postmaster (HSG-I Officiating) (Retd)
Tiruvalla HPO, Tiruvalla - 689 101
Residing at Pallathutharayil House, Pullad PO
Tiruvalla - 689 548 ... **Applicant**
(By Advocate Mr.O.V.Radhakrishnan, Senior with Ms.Rekha Vasudevan)

versus

1. Superintendent of Post Offices]
Tiruvalla Postal Division,
Tiruvalla - 689 101
2. Director of Postal Accounts
Thiruvananthapuram - 695 001
3. Union of India represented by its Secretary
Ministry of Communication
New Delhi ... **Respondents**

(By Advocate Mr.C.M.Nazar, ACGSC)

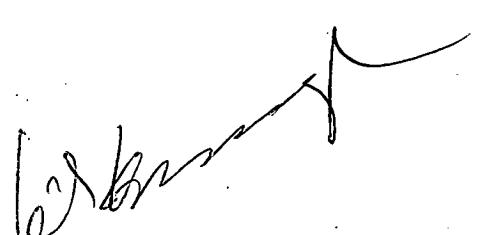
The application having been heard on 24.07.2009, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for applicant submits that the grievance of the applicant
has already been redressed by the Department. Hence OA is dismissed as
having become infructuous.

Dated, the 24th July, 2009.


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

VS